

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

*No.HCM- II/370/2013/3376      Dated, Shillong the 5<sup>th</sup> August, 2013.*

**NOTIFICATION**

As per Notification dated 1<sup>st</sup> August 2013 received from Government of India, Ministry of Law and Justice, where in the President of India is pleased to appoint Shri Justice T. Nandakumar Singh, senior most Judge of the High Court of Meghalaya, to perform the duties of the Office of the Chief Justice of the High Court of Meghalaya w.e.f. 3<sup>rd</sup> August, 2013 consequent upon the retirement of Smti Justice Toom Meena Kumari, Chief Justice of the High Court of Meghalaya.

**REGISTRAR GENERAL**